

(18)

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1537/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 18.12.2017

NAME OF THE PARTIES: International Road Dynamics South Asia Pvt. Ltd.

V/s

Reliance Infrastructure Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
18	D. J. Kalka	Partner Mulla & Mulla & Co. Chartered & Co. Chartered Advocates for the Corporate Debtors	D. J. Kalka
18	JOYDIP BHATTACHARYA 1/8 ANOOP PATIL & SURENDER KUMAR	OPERATIONAL CREDITOR	

ORDER

CP No.1537/ I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 9.2.2018.

Sd/-

V. NALLASENAPATHY
Member(Technical)

Sd/-

B. S. V. PRAKASH KUMAR
Member (Judicial)